

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**PRESENT:**

**THE HONOURABLE MR. JUSTICE A.K. JAYASANKARAN NAMBIAR**

**&**

**THE HONOURABLE MR. JUSTICE SHAJI P. CHALY**

**MONDAY THE 31<sup>st</sup> DAY OF MARCH, 2020/11<sup>th</sup> CHAITHRA, 1941**

**W.P.(C). (TMP) NO. 5 OF 2020**

**PETITIONERS:**

1. Vijesh P.S, S/o Subramanyan, aged 38 years, Karithalanilam, Kappaserryparambu, C.P.Ummer Road, Kochi 682035.
2. Yoodha Thadevus Binu P.F, S/o. P.V.Francis Puthusserry, Pizhala P.O, Ernakulam 682027.
3. Deepu V.A. S/O V.U.Achuthan Padathalaparmbil, Vaduthala P.O, Ernakulam 682023.
4. Mangala P.K, D/O P.N.Kailasan Pulitharanikathil, Mulavukad P.O, Ernakulam 682012.
5. Soosi P.A, D/o Antony Panachikkaparambu, TOG Road, Kalamassery, Ernakulam 683104.
6. Nalini P.V., D/o P.V.Velayudhan, Varammalprambu, Elamakkara, Ernakulam: 682026.
7. Omana V.C., D/o Chathan Vayalithara, Edayakkunnam, South Chittoor P.O, Ernakulam 682027.
8. Solly Martin, D/o P.T.Xavier, EashwariNiwas, Shine Road, Vyttila P.O., Ernakulam:682019.
9. Sindhu V.U, D/o P.K.Udayan Poothanpally, Ponnuruni,Vyttila P.O., Ernakulam:682019.
10. Vineeth P.V, S/o Venugopal P.V. , Peechampilly house, K.K.Road, Thrikkakkara P.O., Ernakulam:682021.

By Adv. Sri. Jelson J. Edapadam

**RESPONDENTS:**

1. State of Kerala, Represented by Its Secretary, Local Self Government (Urban) Department, Thiruvananthapuram 695001
2. The District Collector, Civil Station, Kakkanad,Ernakulam-682030
3. The Kalamassery Municipality, represented by its Secretary, Kalamassery P.O, Ernakulam 683104
4. The Secretary, Kalamassery Municipality, Kalamassery P.O, Ernakulam 683104
5. The Chairperson, Kalamassery Municipality, Kalamassery P.O, Ernakulam: 683104

This Writ Petition having come up for admission on 31/03/2020, the Court on the same day passed the following:-

p.t.o.

**A.K. JAYASANKARAN NAMBIAR, J.**

**&**

**SHAJI P. CHALY, J.**

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**WP(C) (TMP).NO.5 OF 2020**  
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**Dated this the 31<sup>st</sup> day of March, 2020**

**ORDER**

**A.K. Jayasankaran Nambiar, J.**

Post on 6.4.2020 for counsel for the petitioners to serve notice of the writ petition on the learned Standing Counsel for the respondent Municipality and for the appearance of the learned Standing Counsel for the respondent Municipality at the video conference scheduled.

**A.K.JAYASANKARAN NAMBIAR  
JUDGE**

**SHAJI P. CHALY  
JUDGE**